

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 113(ND)/2011
along with
CA NO.46/2017
RT No.25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.

...Petitioners

Versus.

M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Mr. Narinder Kumar Bawa, petitioner No.1 in person
Mr. B.S. Sangha, Mr. Amit Vinayak, Advocates
for respondents No.2 & 3.

No time left. Adjourned to 19.07.2017 for arguments.

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(Justice R.P. Nagrath)
Member (Judicial)

✓ June 27, 2017
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